

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(28) C.P.-(IB)1752/7/(MB)/NCLT/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 06.06.2018

NAME OF THE PARTIES: Bank of Baroda.
V/s
Doshion Water Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 7 of I&B Code.

ORDER

1. The Learned Representatives of both the sides are present.
2. The Matter is adjourned to **13.06.2018 FIRST ON BOARD.**

SD/-

M.K. SHRAWAT.
Member (Judicial)

06.06.2018.

Aah